


12

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP.No. 25/BB/2018	-	To file affidavit	252(3)	M/s Hari hara Developers & Construction Pvt Ltd Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
01.	K.C. Venkatesh Rao PCS 98450 65943	For Petitioner Co.	

RAJESH S.
ADVOCATE

Secured Auditor
ORDER

Rajesh

PCS for Petitioner Company is present. He has filed memo alongwith Affidavit. Heard him. List it for orders on 22/02/2018.


Member (T)


Member (J)